COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 572 OF 2017 IN APPEAL NO. 232 OF 2017 & IA NO. 621 OF 2017

Dated: 4th December, 2017

In the matter of:

Simran Wind Project Limited Appellant(s)

Vs.

Tamil Nadu Generation and Distribution Corporation

Limited & Anr. Respondent(s)

ORDER

The Bench did not assemble today. List the matter on <u>15.1.2018.</u>

COURT MASTER